

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:2160  
ANSWERED ON:29.08.2007  
REQUEST FOR CBI INQUIRY FROM STATES  
Bose Shri Subrata

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether a number of requests for CBI inquiry received from the States are pending with the Union Government;
- (b) if so, the details thereof; and
- (c) the action taken thereon, so far?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a) to (c): Receipt of requests for the CBI inquiry from various State Governments is an ongoing process. During the year 2007, 11 requests have been accepted and 9 requests have been rejected till date. Each request from the State Governments is considered in consultation with the CBI and decided on merits keeping in view the provisions of the Delhi Special Police Establishment Act, 1946.